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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 26/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE PARTIES: Mr. Pratik Jayesh Vira
V/s.
Sunshine Global Technologies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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(1) Nandini Chittel,
Tanvi Daiswal,
Dipannita Ghosh
I/b. M. Humannath
for Petitioners Nandini
Respondent-No.1, 2, 3 for
Samin Malik
Saumya Sharma

ORDER

CP No. 26/2 41-244/NCLT/MB/MAH/2017

At request of the parties, list this matter on 15.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)